

(J.H.C. Sch. 1-7)

From:

**Jitendra Prasad Singh,**  
Registrar (Administration),  
High Court of Jharkhand  
Ranchi.

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File No. XXII(6)/1/2019/Apptt.  
Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To

1. Sri Milan Kumar, S.D.J.M.-cum-Addl Civil Judge (Jr. Div.), Porahat (Chaibasa),
2. Ms. Seema Kumari Minz, Addl. Civil Judge (Jr. Div.), Bokaro,
3. Sri Sharat Nishikant Kujur, Judge I/c-cum-Civil Judge (Jr. Div.), Bokaro ( Bermo at Tenughat),
4. Sri Ravi Shanker Pandey, S.D.J.M.-cum-Judge I/c, Chatra,
5. Md. Safdar Ali Naiyar, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum- Judge I/c, Daltonganj, Palamau,
6. Sri Deepak Kumar, S.D.J.M., Daltonganj, Palamau,
7. Sri Bikrant Ranjan, Railway Judicial Magistrate, Daltonganj, Palamau,
8. Ms. Mosrat Ziya Tara, Addl. Civil Judge (Jr. Div.), Daltonganj, Palamau
9. Ms. Tanvee, S.D.J.M., Deoghar,
10. Ms. Anamika Kisku, P.M. (J.J. Board), Deoghar,
11. Sri Ajay Bishu Minz, Addl. J.M. 1<sup>st</sup> Class, Deoghar,
12. Sri Gautam Gobinda, Railway Judicial Magistrate, Madhupur, Deoghar,
13. Sri Narendra Kumar, S.D.J.M., Madhupur, Deoghar,
14. Ms. Shikha Agarwal, S.D.J.M., Dhanbad,
15. Ms. Tabinda Khan, Civil Judge (Jr. Div.), Dhanbad,
16. Ms. Swati Vijay Upadhyay, J.M. 1<sup>st</sup> Class-cum-Civil Judge (Jr. Div.), Dhanbad,
17. Sri Gaurav Khurana, Railway Judicial Magistrate, Dhanbad,
18. Ms. Sangita, Addl. Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Dhanbad,
19. Ms. Veena Kumari, Addl. Civil Judge (Jr. Div.), Dhanbad,
20. Sri Bankim Chandra Chatterjee, Railway Judicial Magistrate, Porahat, Chaibasa,
21. Sri Vishal Majhee, Addl. Civil Judge (Jr. Div.), Garhwa,
22. Sri Ram Kumar Lal Gupta, Addl. Civil Judge (Jr. Div.), Garhwa,
23. Sri Nishi Kant, Judge I/c-cum-J.M. 1<sup>st</sup> Class, Giridih,
24. Sri Ravi Choudhary, Addl. Civil Judge (Jr. Div.), Giridih,
25. Ms. Darshna, Addl. Civil Judge (Jr. Div.)-cum-J.M. 1<sup>st</sup> Class, Jamshedpur,
26. Ms. Angelina John, Addl Civil Judge (Jr. Div.), Jamshedpur,
27. Sri Abhinav, Judge I/c-cum-J.M. 1<sup>st</sup> Class, Jamshedpur,
28. Ms. Arpana Kumari, Addl. Civil Judge (Jr.Div.), Jamshedpur,
29. Ms. Rupa Bandana Kiro, Addl. Civil Judge (Jr. Div.), Jamshedpur,
30. Ms. Pooja, Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Koderma,
31. Sri Kamlesh Behra, Addl. Civil Judge (Jr. Div.), Koderma,
32. Sri Rakesh Ranjan, Addl. Civil Judge ( Jr. Div.), Pakur,
33. Sri Rakesh Raushan, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J. Board), Ramgarh,
34. Sri Parmanand Upadhyay, Addl. Civil Judge (Jr. Div.), Ranchi,
35. Sri Manish Kumar Singh, Judge I/c-cum-J.M., Ranchi and
36. Ms. Kavitanjali Toppo, Addl. Civil Judge (Jr. Div.), Ranchi.

**Sub: - Nomination for two days (R-17) Refresher Training Course on Addressing issuses of core competence towards excellence in qualitative and quantitative Justice scheduled to be held on 14<sup>th</sup> and 15<sup>th</sup> September, 2019 at Judicial Academy Jharkhand, Ranchi.**

Sir / Madam,

I am directed to inform that the Court has been pleased to nominate you for attending two days (R-17) Refresher Training Course on Addressing issues of core competence towards excellence in qualitative and quantitative Justice scheduled to be held on 14<sup>th</sup> and 15<sup>th</sup> September, 2019 at Judicial Academy Jharkhand, Ranchi on following topics:

- Latest Judgments and Directions of Hon'ble Court
- Order 6, 7, 8 of C.P.C.
- Order 10, 11, 14, 17, 20, 21
- Order 20, 21
- Interests & Costs- Section 34, 35, 35A & 35B of C.P.C.
- Specific Relief Act
- Registration Act
- CNT & SPT Act
- Inspection of Courts & Office
- Insolvency & Bankruptcy Code, 2016
- Judgment writing & model judgments

You are, therefore, directed to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 14.09.2019 at 9:30 A.M. in proper dress as well as bring with you the official laptop with Jio-Fi connection for training in CIS 3.01 and the relevant books.

Accordingly, you are accorded necessary permission for attending the aforesaid programme.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 13<sup>th</sup> September, 2019 till the evening of 15<sup>th</sup> September, 2019.

Yours faithfully,  
Sd/- J.P. Singh  
Registrar (Administration)

Memo No. 3153 /Apptt.

Dated, Ranchi, the Aug 31, 2019

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter nos. 2165/JAJ dated 01.06.2019 & 2476/JAJ dated 13.08.2019 / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

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25/08/19  
Registrar (Administration)